

PAPERS LAID ON THE TABLE—
contd.

STATEMENT *re.* CENTRAL GOVERNMENT
MARKET BORROWING IN JULY, 1973,
FINANCE ACCOUNTS, 1971-72, ETC.

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
K. R. GANESH): Sir, I beg to lay
on the Table:—

(1) A statement (Hindi and English versions) indicating the result of the Central Government Market Borrowing in July, 1973. [Placed in Library. See No. LT-5149/73].

(2) A copy of the Finance Accounts of the Union Government for the year 1971-72. [Placed in Library. See No. LT-5150/73].

(3) A copy of Report (Hindi version) of the Comptroller and Auditor General of India for the year 1969-70—Union Government (Commercial) Part IX—Appraisal of the working of the Hindustan Machine Tools Limited under article 151(1) of the Constitution. [Placed in Library. See No. LT-551/73].

STATEMENT ON THE FLOOD SITUATION

THE MINISTER OF IRRIGATION
AND POWER (DR. K. L. RAO): Sir,
I beg to lay on the Table a statement
(Hindi and English versions) on the
flood situation in the country.
[Placed in Library. See No. LT-
5152/73].

KEROSENE (FIXATION OF CEILING
PRICES) AMENDMENT ORDER, 1973,
LIGHT DIESEL OIL (FIXATION OF CEIL-
ING PRICES) AMENDMENT ORDERS,
1973

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI DALBIR
SINGH): Sir, I beg to lay on the
Table a copy each of the following
Notifications (Hindi and English ver-
sions) under sub-section (6) of sec-

tion 3 of the Essential Commodities
Act, 1955:—

(1) The Kerosene (Fixation of
Ceiling Prices Amendment Order,
1973, published in Notification No.
G.S.R. 307(E) in Gazette of India
dated the 8th June, 1973.

(2) The Light Diesel Oil (Fixa-
tion of Ceiling Prices) Amendment
Order, 1973, published in Notifica-
tion No. G.S.R. 308(E) in Gazette
of India dated 8th June, 1973.

(3) The Light Diesel Oil (Fixa-
tion of Ceiling Prices) Second
Amendment Order, 1973, published
in Notification No. G.S.R. 330 (E)
in Gazette of India dated the 30th
June, 1973. [Placed in Library.
See. No. LT-5153/73].

13.42 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to re-
port the following message received
from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok
Sabha that the Rajya Sabha at its
sitting held on Monday, the 23rd
July, 1973, adopted the following
motion in regard to the presentation
of the Report of the Joint Com-
mittee of the House on the Planta-
tions Labour (Amendment) Bill,
1973:—

"That the time appointed for the
presentation of the Report of
the Joint Committee of the
Houses on the Plantations
Labour (Amendment) Bill,
1973 be extended upto the
first day of the last week of
the 88th Session of the Rajya
Sabha."

ASSENT TO BILLS

SECRETARY: Sir, I lay on the
Table following two Bills passed by